

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) e-Office is a Mission Mode Project (MMP) under the National e-Governance Programme of the Government of India. The e-Office product has been developed by National Informatics Centre (NIC), Ministry of Electronics and Information Technology (MeitY) for implementation in all central Ministries/Departments of the Government of India. e-Office suite comprises of various applications including routine daily works like Leave Management System, File Management System, Knowledge Management System, Tour Management System, Stationery Requests etc. to ensure economy in use of paper.

As on 21.03.2018, 78 central government Ministries/Departments are implementing e-Office.

Feasibility of work-from-home concept

4422. SHRI HISHEY LACHUNGPA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to encourage work-from-home concept in the Central Government offices, wherever feasible as prevalent in private sector;

(b) whether Government has conducted any work study about the feasibility of such a move;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (d) No, Sir. There is no proposal to encourage work-from-home concept in the Central Government offices.

Posting of muslim police personnel

4423. SHRI TIRUCHI SIVA: Will the PRIME MINISTER be pleased to state:

(a) whether Government has been issuing annual advisory to all States and UTs with regard to posting of muslim police personnel in Police Stations; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) No, Sir.

(b) Pursuant to the recommendations of Sachar Committee, Department of Personnel and Training (DoPT) requested all State Governments and Union Territories on 30.08.2007, among other things, to post Muslim police personnel in Police Stations in Muslim concentration areas. Ministry of Home Affairs (MHA) were also requested for issue of appropriate Guidelines. MHA vide its communication dated 10.03.2008 requested all State Governments/Union Territories to take appropriate action in the light of the above recommendation of Committee. An Office Memorandum reiterating the instructions to MHA was issued on 8th February 2012.

Cooperation with investigating agencies

4424. SHRI SANJIV KUMAR: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the present Chief Secretary of Jharkhand was requested by the investigating agencies to provide details in connection with the fodder scam in Bihar on a number of occasions;

(b) whether it is also a fact that inspite of a number of reminders, she failed to cooperate with the investigating agencies;

(c) whether many IAS and State service officers are being summoned by the court in connection with the fodder scam cases; and

(d) whether the Ministry has sought any report in the matter and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) In so far as Central Bureau of Investigation (CBI) is concerned, there is no input in this regard.

(c) Yes, IAS and State Service officers have been summoned by the Court in connection with the Fodder Scam cases registered in CBI.

(d) The Central Government does not interfere in the investigation of cases carried out by CBI.

Disproportionate assets and income of officials

4425. DR. SANJAY SINH: Will the PRIME MINISTER be pleased to state:

(a) the number of cases registered by Government against top officials on the disproportionate assets and income during the last three years;

(b) whether it is a fact that the cases of corruption has grown during the above period;